

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

103. IA/1177/2024 C.P. (IB)/4464(MB)2018

**IN THE MATTER OF**

Tapan Engineers and Farbication ... Petitioner

Vs

Omkar Gratings Private Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 22.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the RP: Adv. Nandita Bajpai (PH)

For the Respondent:

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**ORDER**

**IA 1177 of 2024**- Adjourned to **01.04.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/

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223. IA/433/2021 IA/428/2021 IA/200/2021 IA/806/2021 IA/956/2021  
IA/1225/2021 IA/3975/2023 APPEAL /11/2023 IA/3054/2023 C.P.  
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**Appearance through VC/Physical/Hybrid Mode:**

For the RP: Adv. Nandita Bajpai (PH)

For the Suspended Director: Adv. Dinesh Masurkar (VC)

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**ORDER**

Adjourned to **01.04.2024.**

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MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
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/Ziyaul/